

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

27.

C.P. (IB)/878(MB)2021

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **23.04.2024**

NAME OF THE PARTIES:

State Bank Of India

Vs

Mr. Ratnakar D. Pawar

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Harish A. Khan, Ld. Counsel for the Financial Creditor present. Ms. Sharon Patole, Ld. Counsel for the Respondent present.
2. On the request of the counsel from both sides, list this matter for hearing on **10.05.2024.**

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)